

**F. No. 15-24/CESTAT/CPIO/ND/2020**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 15-24/2020**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

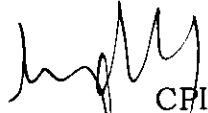
Please refer to RTI application of Shri/Smt.Vijay Laxmi (No DOREV/R/E/20/0127720/3), dated 10.06.2020 **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 15.07.2020, under RTI Act 2005, the information received from **Administration** containing 05 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs.10/- (2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Dated:27.07.2020

To,

1. Ms. Vijay Laxmi C/o Abdul Saleem  
H.No.11-1173 Near Excise Office,  
Venkateshwar Colony Raichur(Pin-584101).

Copy to: Sh.Bhowmick,  
U.S.to the Govt. of India  
M/o Finance, D/o Revenue,  
North Block, New Delhi-110004.

**ISSUED ON**  
*M 29/7/20*  
**SIGN. (DESPATCH SECTION)**  
**CUSTOMS, EXCISE & SERVICE TAX**  
**APPELLATE TRIBUNAL**  
**NEW DELHI-110066**



4

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
सी.मा.शुल्कउत्पादशुल्कएवंसेवाकरअपीलीयअधिकरण, पश्चिमीखण्ड -२, रामकृष्णपुरम, नईदिल्ली66  
**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 21.7.2020  
I.D. No. 15-24/2020

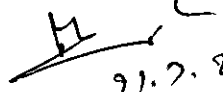
**ADMINISTRATION SECTION**

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh. Vijay Laxmi Ref. (F. No. DOREV/R/E/20/0127720/3 dated 10.6.2020) received by transfer from Under Secretary Ad.1C letter dated 17.7.2020 in CPIO I.D. No. 15-24/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

**Point 1,2-** The post of Technical Officer (TO) in CESTAT is filled on deputation basis. Recruitment Rules for the above post is attached herewith.

  
21.7.20  
(Assistant Registrar)  
CESTAT New Delhi

To

✓ CPIO/Accounts Officer, CESTAT, New Delhi

3

**F. No. 15-24/CESTAT/CPIO-ND/2020**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 15-24/2020**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt.Vijay Laxmi (No DOREV/R/E/20/0127720/3), dated 10.06.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 15.07.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-24/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 05.08.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.

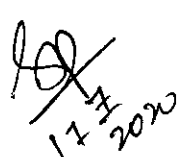
  
CPIO  
CESTAT New Delhi  
Dated: 17.07.2020

For Compliance to:

**1. Asstt. Registrar (Admn.Section)**

Copy to: (For Information)

1. Ms. Vijay Laxmi C/o Abdul Saleem  
H.No.11-1173 Near Excise Office  
Venkateshwar Colony Raichur(Pin-584101).
2. Sh.Bhowmick,  
U.S.to the Govt. of India  
M/o Finance, D/o Revenue,  
North Block, New Delhi-110004.

dc        
17.7.2020

**ISSUED ON**  
**17/7/20**  
SIGN. (DESPATCH SECTION)  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
NEW DELHI-110004

LP

15-24/2020

15/7/20

(2)

**RTI MATTER**

फॉ. सं./F.No.R-20011/103/2020-CA Cell  
भारत सरकार/Government of India  
वित्त मंत्रालय/Ministry of Finance  
राजस्व विभाग/Department of Revenue  
सक्षम प्राधिकारी सेल/Competent Authority Cell  
\*\*\*\*\*

North Block, New Delhi  
Dated 22 June, 2020

To

1. The CPIO, O/o Competent Authority & Administrator, Delhi.
2. The CPIO, O/o Competent Authority & Administrator, Mumbai.
3. The CPIO, O/o Competent Authority & Administrator, Chennai.
4. The CPIO, O/o Competent Authority & Administrator, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

**Subject:- Transfer of an online RTI Application (reg no. DOREV/R/E/20/01277/3) dated 10.06.2020 of Ms. Vijayalaxmi, Karnataka under the RTI Act, 2005- reg**

Sir,

Please find enclosed an online RTI Application dated 10.06.2020 of Ms. Vijayalaxmi, Karnataka received on 18.06.2020.

2. Since the subject matter in the RTI application dated 10.06.2020 pertains to your office, the RTI application is transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

**Encl: As above**

Yours faithfully,

(S.Bhowmick)

Under Secretary & CPIO (AD.1C Branch)

Tel.No.23095369

6

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R/E/20/01277/2

Date of Receipt (प्राप्ति की तारीख) : 10/06/2020

Type of Receipt (रसीद का प्रकार) : Online Receipt

Language of Request (अनुरोध की भाषा) : English

Name (नाम) : VIJAYALAXMI

Gender (लिंग) : Female

Address (पता) : VIJAYALAXMI, C/o ABDUL SALEEM HOUSE NO 11-1173  
NEAR EXCISE OFFI, VENKATESHWAR COLONY RAICHUR,  
Pin:584101

State (राज्य) : Karnataka

Country (देश) : India

Phone Number (फोन नंबर) : Details not provided

Mobile Number (मोबाईल नंबर) : +91-8095820441

Email-ID (ईमेल-आईडी) : shiva.diwakar@rediffmail.com

Status (स्थिति) (Rural/Urban) : Urban

Education Status : Above Graduate

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No

Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient)

Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal)

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick  
US(AD.IC)

Information Sought (जानकारी मांगी):  
1 Provide me list of Deputation posts in Department of Revenue and its all field offices  
2 Provide me certified RRs Copies of above mentioned deputation posts

Original RTI Text (मूल आरटीआई पाठ):  
1 Provide me list of Deputation posts in Department of Revenue and its all field offices  
2 Provide me certified RRs Copies of above mentioned deputation posts

Print Save Close

18/6

ASO (Urban)  
ASO (Rural)  
ASO (Mull)